

234  
604

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 27814-27904/Circulation/Genl./West/THC/2025

Dated, Delhi the 16/10/25

**Sub.:-** Notification regarding removal/suspension of Advocates.

Forwarded copy of endorsement letter No. 77783-77933/Genl./Misc./Circulation/2025 dated 13.10.2025 received along with its enclosures i.e. copy of Notification bearing no. 373/Gen/SF/2025 dated 06.10.2025 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Sh. Anil Antil, Ld. Officer In-Charge, General Branch, (C)/Ld. District Judge - 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned endorsement letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
- ✓ 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Ajay Gupta)  
District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:-** As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

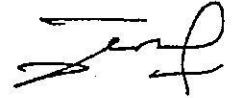
No. 7778-77933 Genl./Misc./Circulation/2025

Dated, Delhi the 13 OCT 2025

Sub:- Notification regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref No.373/Gen/SF/2025, bearing diary No. 6975/B dated 09/10/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

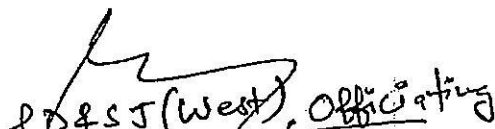


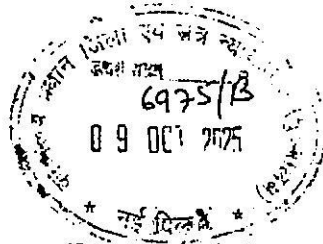
(ANIL ANTIL)

Officer In-Charge, General Branch, (C),  
District Judge-15, Central  
Tis Hazari Courts Delhi.

Encl. As above

OIC (General)

  
P.D. & S.J. (West) officiating  
14/10/2025



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+91-11-45603739, 43659586  
E-mail : barcouncilofdelhi@rediffmail.com  
Web : www.delhibarcouncil.com

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gach Marg, New Delhi-110 049

No. : .....373/Gen/SF/2025

Dated : 06.10.2025

### NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 06.10.2025 passed by the Bar Council of India, that the licence of Mr. Rakesh Kishore son of Mr. Raghuraj Kishore (Enrolment No. D/1647/2009), R/o B- 602, Riverview Apartments, Mayur Vihar, -I, Extension, Delhi-110091 has been suspended from practice with immediate effect i.e. 06.10.2025. That during the period of the suspension, you are debarred from appearing, acting, pleading or practising in any court, tribunal or authority in India and disciplinary proceedings shall be initiated against you.

It is further informed that the copy of order dated 06.10.2025 of the Bar Council of India duly served upon Mr. Rakesh Kishore on 06.10.2025.

Cor. Anand Sharma (Retd.)  
Secretary



#### Copy forwarded for information to:-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, The Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Rakesh Kishore son of Mr. Raghuraj Kishore (Enrolment No. D/1647/2009), R/o B- 602, Riverview Apartments, Mayur Vihar, -I, Extension, Delhi-110091 (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

OTC Genl. Secy.  
9/10/2025  
Dr. J. & ST/HQ